NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

IA 877/2023 In C.P. (IB)/6(MB)2023

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**

HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **24.04.2024**

NAME OF THE PARTIES: **HEWLETT PACKARD FINANCIAL SERVICES(INDIA) PRIVATE LTD V/s NUFUTURE DIGITAL (INDIA) LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 877/2023 –

1. Ms. Barsha Dikshit, PCS a/w Ms. Shaivi Bhamaria, Advocate appeared for the Financial Creditor.
2. Mr. Harsh Moorjani, Advocate a/w Ms. Krishna Baruah, Advocate Mr. Kewal Budhddev, Advocate i/b Link Legal appeared for the Corporate Debtor.
3. Learned Counsel for the Corporate Debtor seeks some time contending that affidavit has been served by the Operational Creditor few days back.
4. List this IA along with company petition on **09.05.2024** for hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Sapna